1

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE DINESH KUMAR PALIWAL ON THE 8th OF AUGUST, 2025

WRIT APPEAL No. 1970 of 2025

ANAND GUPTA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....

Appearance:

Shri Avinash Gupta - Advocate for appellant.

Shri Abhijeet Awasthi - Deputy Advocate General for respondent/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

After some arguments, learned counsel for appellant seeks leave to withdraw the appeal.

In view of the above, the appeal is dismissed as withdrawn.

(SANJEEV SACHDEVA) CHIEF JUSTICE (DINESH KUMAR PALIWAL) JUDGE

Praveen